

(b) if so, the steps being proposed to safeguard the lives of these two VIPs?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN THE DEPARTMENT OF ATOMIC ENERGY AND DEPARTMENT OF SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BHUVNESH CHATURVEDI) : (a) Yes, Sir.

(b) The State Administration and the Security Agencies have been sensitised about these threats and arrangements for their security are being regularly reviewed and monitored.

Health Care

7069. SHRI SOBHANADREESHWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have any proposal for partial privatisation of Health Care Services in the country;

(b) if so, the details thereof; and

(c) the final decision of the Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) to (c). There is no such proposal at present. However the Government supports private sector investment in the tertiary levels of health sector.

Studies of R.D. Schemes

7070. DR. R. MALLU :
SHRI M.G. REDDY :

Will the PRIME MINISTER be pleased to state :

(a) whether the Government are trying hard to locate foreign countries and foreign institutions for financial aid in foreign currencies for officers to study rural development;

(b) if so, the details thereof;

(c) whether Ministry of Rural Areas and Employment is ignoring Indian facilities and opting for foreign facilities;

(d) whether the UNDP has rejected such efforts; and

(e) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (DEPARTMENT OF RURAL DEVELOPMENT) (SHRI UTTAMBHAI HARJI BHAI PATEL) (a) No, Sir.

(b) to (e). Does not arise.

Liver Diseases

7071. SHRI V. SREENIVASA PRASAD : Will the PRIME MINISTER be pleased to state :

(a) whether attention of the Government has been drawn to the news-item captioned 'Liver diseases on the rise' appearing in Pioneer dated 9.4.1995;

(b) the factors responsible for increase in liver diseases;

(c) whether some schemes have been formulated and concrete easures taken to check the rise in the liver diseases; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) : (a) Yes, Sir.

(b) Contaminated food and water and poor personal hygiene are responsible for spread of viral hepatitis A and E. Cntaminated injection needles, blood, blood products and unsafe sex are responsible for spread of viral hepatitis B, C & D. Alcohol, diabetes mallitus and mal-nourishment are responsible for many other liver diseases.

(c) and (d). Government has placed emphasis on strengthening of public health system, improving sanitation, supply of ptable water and provision of health education. National Institute of Communicable Diseases and its 12 Regional Centres coordinate viral hepatitis surveillance by procuring and distributing diagnostic kits to the Regional Centres.

C.B.I. Cases

7072. SHRI RAMASHRAY PRASAD SINGH : Will the PRIME MINISTER be pleased to state :

(a) the number of the accused against whom the charge sheets have been filled by the Central Bureau of Investigation in Orissa;

(b) the number of the accused out of them who have been arrested/could not be arrested by the Central Bureau of Investigation;

(c) the details thereof; and

(d) the steps being taken by the Central Bureau of Investigation to ensure action against the upper class people?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS : (a) As on 30.4.95, 363 accused persons involved in 185 cases were charge-sheeted in the court of law by CBI in the State of Orissa.

(b) and (c). Out of the above, 93 accused persons were arrested at the time of filing charge-sheet and 12 accused persons were absconding.